

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1482**

TO BE ANSWERED ON THE 11TH FEBRUARY, 2020/MAGHA 22, 1941 (SAKA)

CASTE BASED CENSUS

1482. SHRI BALLI DURGA PRASAD RAO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Members of Parliament have sought Caste based census of the Other Backward Classes (OBCs) in previous Lok Sabha and Rajya Sabha; and

(b) if so, the details thereof and the progress thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): In 16th Lok Sabha and Rajya Sabha, Members of Parliament have sought answers of questions related to conduct of caste based census and to conduct census of Other Backward Classes. The intent of the Government for conducting Census 2021 has been notified in Gazette of India on 28th March, 2019. The Census Schedule is designed in consultation with all stakeholders including Central Ministries. In Census, the castes and tribes which are specifically notified as Scheduled Castes/ Scheduled Tribes as per Presidential Order under the Constitution (Scheduled Castes) Order 1950 and the Constitution (Scheduled Tribes) Order, 1950 amended from time to time are enumerated.
